

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236 - IA/14(AHM)2024
in
CP 114 of 2018

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Gopal Dhirajlal Vadalia & Ors
V/s

.....Applicants

Prabhat Solvent Extraction Industries Pvt Ltd & Ors

.....Respondents

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navinchandra Dayalal Vadalia (Party in person)
Ms. Nisha Vadalia (Party in person)
For the Respondent : Mr. Ravi Pahwa, Adv. for R-1.

ORDER

IA/14(AHM)2024

Ld. Counsel for respondent no.1 appeared. Applicant is directed to file proper proof of affidavit service. Registry is directed to issue notice upon remaining respondents.

List for further consideration on 25.04.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)